

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 158 OF 2015**

**Dated : 23<sup>rd</sup> August, 2017**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**... Appellant(s)**

**... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **15.09.2017**.

PS/Court Master

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